

being followed in Gujarat. Development Commissioner, Small Scale Industries had deputed a team of officers to study the system. The study has received that has considerably helped the small scale entrepreneurs. DCSSI has communicated the salient features of the system to all other State Governments for necessary action.

Setting up of financial institutions for small industries

1274. SHRI K. VASUDEVA PANICKER: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to set up financial institutions to cater to the needs exclusively of small industries; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARRUNACHALAM): (a) and (b) Government of India have set up a small Industries Development Fund (SIDF) under the Industrial Development Bank of India (IDBI) with effect from 20-5-1986. The SIDF will provide assistance to the SSI Units for development, expansion diversification, modernisation and rehabilitation. Such assistance will be routed through State Financial Corporations (SFCs), State Industrial Development Corporations (SIDCs), commercial banks, cooperative banks, regional rural banks (RRBs) and other eligible institutions. It will also provide assistance by way of rediscounting of bills and promissory notes arising out of sale or purchase of machinery by small scale units on deferred payment terms. Besides, SIDF will assist institutions engaged in the promotion, financing and provision of extension services to the small scale sector. To start with, the Fund will have a corpus of about Rs.2500 crores. The Fund has been created with an initial cash contribution of Rs. 100 crores from the Bank's General Fund.

Manipulation of accounts by M/s. Andrew Yule and Company Limited

1275. SHRI GURUDAS DAS GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received any complaints about manipulation of accounts by M/s. Andrew Yule Limited; and

(b) if so, what are the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) Yes, Sir.

(b) Complaints mainly pertain to alleged overstatement of profit figures in the accounts of the company for 1985-86. The audited accounts of the company for 1985-86 have not been received by the Government.

ग्रामीण विद्युतीकरण कार्यक्रम की रफ्तार

1276. श्री रामचन्द्र विकल : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) अभी तक ग्रामीण विद्युतीकरण कार्यक्रम को किसी सीमा तक कार्यान्वित किया गया है ;

(ख) इस कार्यक्रम में शामिल किए गए पिछड़े राज्यों के नाम क्या हैं ;

(ग) अभी तक कितने गांव में बिजली नहीं पहुंची है और अगले वित्तीय वर्ष में इनमें से कितनों की बिजली मिल जाने की संभावना है ;

(घ) इस कार्यक्रम को कार्यान्वित किये जाने में क्या मुख्य बाधक हैं ; और

(ङ) इन बाधाओं को दूर करने के लिए सरकार जो कदम उठा रही है; उनका ब्यौरा क्या है ?